

(b) whether Government is making efforts for collecting their historical information based on oral history; and

(c) whether life and struggle of tribal freedom fighters such as Rani Gaidinliu, Birsa Munda, etc. have been displayed in the National Museum?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) Ministry of Tribal Affairs, Government of India has given approval for setting up a 'National Museum of Tribal Freedom Fighters' at village 'Garudeshwar' of Narmada District in Gujarat.

It has also been conceptualized to set up National Tribal Research Institute at Central level for providing hand holding support to TRIs to strengthen them as body of knowledge and research and as think tank for tribal development, preservation of tribal cultural heritage, etc.

(b) As informed by the Government of Gujarat, State Government has referred archival records, visited library, university, Indian Council of Historical Research and several museums existing in the country in connection with 'National Museum of Tribal Freedom Fighters'. Further, historical information has been collected from concerned TRIs of different States.

(c) Yes, Sir. Life and struggle of the prominent national tribal freedom fighters including Birsa Munda and Rani Gaidinliu is envisaged to be displayed through 16 major galleries which includes one dedicated gallery for Birsa Munda and one gallery for Rani Gaidinliu.

Funds for various schemes

3787. SHRI Y.S. CHOWDARY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of funds allocated for various schemes during the last three years, State-wise;

(b) the details of funds released under various schemes during that period, State-wise including Andhra Pradesh;

(c) the details of spent/un-spent funds under various schemes during that period, State-wise; and

(d) whether the funds released under various schemes are sufficient to achieve the desired objectives?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) to (d) The interventions under the schemes/programmes of the Ministry are demand driven and funds are provided to State Governments/UT Administrations based upon proposals received from the State Governments/UT Administrations and after appraisal and approval by a Project Appraisal Committee (PAC) in the Ministry. Funds are allocated by the Ministry scheme-wise, and not State-wise. The scheme-wise details of funds allocated under the various schemes/programmes of the Ministry of Tribal Affairs during the last three years is given in the Statement-I (See below). The details of funds released and utilised under various schemes/programmes of the Ministry of Tribal Affairs is given in the Statement-II.

Statement-I

Scheme-wise details of Budget Estimate and Revised under the scheme/programmes of the Ministry of Tribal Affairs during the last three years

₹ in crore)							
Sl. No.	Name of Scheme/ Programmes	2016-17		2017-18		2018-19	
		BE	RE	BE	RE	BE	RE
1	2	3	4	5	6	7	8
1.	Special Central Assistance to Tribal Sub Scheme (SCA to TSS)	1250.00	1200.00	1350.00	1350.00	1350.00	1350.00
2.	Grants under Article 275 (1) of the Constitution	1400.00	1260.00	1500.01	1500.00	1800.01	1820.00
	Eklavya Model Residential School	Nil	Nil	Nil	Nil	Nil	Nil
3.	Support to NSTFDC	70.00	60.00	60.00	55.00	65.00	65.00
4.	Van Bandhu Kalyan Yojana	1.00	1.00	0.01	Nil	0.01	Nil
5.	Grant-in-Aid to Voluntary Organizations working for the Scheduled Tribes	120.00	120.00	120.00	120.00	130.00	120.00

1	2	3	4	5	6	7	8
6.	Strengthening of Educational among ST Girls	Nil	Nil	Nil	Nil	Nil	Nil
7.	Development of Particularly Vulnerable Tribal Group (PVTG)	200.00	340.00	270.00	240.00	260.00	250.00
8.	Institutional Support for Development and Marketing of Tribal Products-TRIFED	49.00	49.00	49.00	44.95	54.15	72.50
9.	Support to Tribal Research Institutes (TRIs)	21.00	17.00	80.00	80.00	100.00	100.00
10.	Minimum Support Price for Minor Forest Produce (MSP for MFP)	158.00	3.00	100.00	25.00	130.00	97.47
11.	National Fellowship and Scholarship for Higher Education of ST students	50.00	80.00	120.00	100.00	100.00	100.00
12.	Scholarship to the ST Students for Studies Abroad	1.00	0.39	1.00	1.00	2.00	2.00
13.	Pre-Matric Scholarship for ST students	Nil	Nil	265.00	318.00	350.00	310.00
14.	Post-Matric Scholarship for ST students	Nil	Nil	1347.07	1436.00	1586.00	1643.03
15.	Boys & Girls Hostels	Nil	Nil	10.00	7.00	Nil	Nil
16.	Ashram Schools	Nil	Nil	10.00	7.00	Nil	Nil
17.	Vocational Training Centers (NGOs)	Nil	Nil	Nil	Nil	Nil	Nil
18.	Vocational Training Centers (States)	Nil	Nil	3.00	Nil	Nil	Nil
19.	Umbrella Programme for Development of Scheduled Tribes: Tribal Education	1454.22	1659.84	Nil	Nil	Nil	Nil

1	2	3	4	5	6	7	8
20.	Tribal Festivals, Research Information & Mass Education	17.39	6.39	12.04	6.35	25.00	25.00
	TOTAL	4791.61	4796.62	5297.13	5290.30	5952.17	5955.00

Statement-II

(A) State-wise details of funds released under the various schemes of the Ministry of Tribal Affairs during the last three years

I Special Central Assistance to Tribal Sub Scheme (SCA to TSS)

(₹ in lakh)

Sl. No.	States	2016-17		2017-18		2018-19	
		Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	5000.42	5000.42	3624.77	3624.77	5617.3900	NR
2.	Arunachal Pradesh	Nil	Nil	Nil	Nil	2211.8300	NR
3.	Assam	3407.80	1930.57	Nil	Nil	Nil	Nil
4.	Bihar	743.74	NR	Nil	Nil	Nil	Nil
5.	Chhattisgarh	11717.82	11717.82	14327.57	13125.49	10342.6500	10342.65
6.	Goa	455.68	455.68	559.09	NR	352.3100	NR
7.	Gujarat	9488.00	9488.00	10270.41	8934.63	11765.3800	NR
8.	Himachal Pradesh	1959.39	1959.39	2291.20	2291.20	3627.9975	3517.26
9.	Jammu and Kashmir	3671.61	3671.61	3626.50	3626.500	3749.8000	173.60
10.	Jharkhand	9820.75	8656.91	11372.49	3676.43	8564.5200	545.90

1	2	3	4	5	6	7	8
11.	Karnataka	5100.00	5100.00	5955.37	3750.55	5347.7600	NR
12.	Kerala	808.09	288.10	808.43	367.06	335.0000	NR
13.	Madhya Pradesh	19236.61	15715.58	22828.70	9120.00	16968.9700	NR
14.	Maharashtra	9547.00	9547.00	13760.38	13760.38	13802.5700	2760.35
15.	Manipur	2260.00	2260.00	3790.38	3790.38	5442.4800	NR
16.	Meghalaya	Nil	Nil	Nil	Nil	2739.2000	NR
17.	Mizoram	Nil	Nil	Nil	Nil	1220.0000	NR
18.	Nagaland	Nil	Nil	Nil	Nil	3225.0000	NR
19.	Odisha	11806.27	11806.27	11975.00	2100.00	17553.2200	NR
20.	Rajasthan	11072.90	11072.90	10051.83	10051.83	10327.9300	2093.58
21.	Sikkim	1497.62	399.95	5986.00	242.89	0.0000	Nil
22.	Tamil Nadu	600.00	486.58	894.10	645.09	315.0000	NR
23.	Telangana	3845.35	3845.35	4493.55	1436.39	2850.3225	NR
24.	Tripura	1345.76	1245.70	1649.77	1602.69	1294.3800	NR
25.	Uttarakhand	Nil	Nil	679.00	247.73	1012.8800	NR
26.	Uttar Pradesh	121.92	NR	458.35	NR	0.0000	Nil
27.	West Bengal	5995.50	5995.50	5397.1 1	5397.11	5833.4100	NR
TOTAL		119502.230	110643.33	134800.00	87791.12	134500.00	19433.34

NR- Not Received.

II. Grants under Article 275(1) of the Constitution

(₹ in lakh)

Sl. No.	States	2016-17		2017-18		2018-19	
		Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2869.43	2869.43	4591.11	757.26	6390.77	NR
2.	Arunachal Pradesh	6580.53	6580.53	8378.82	3324.68	12170.52	NR

1	2	3	4	5	6	7	8
3.	Assam	844.12	618.82	Nil	Nil	3916.32	19.56
4.	Bihar	1467.58	1433.88	991.89	NR	Nil	Nil
5.	Chhattisgarh	10488.52	10488.52	10964.49	10964.49	11352.92	NR
6.	Goa	450.00	126.19	103.00	NR	345.66	NR
7.	Gujarat	9739.02	9739.02	11384.08	6504.78	11648.20	NR
8.	Himachal Pradesh	1595.87	1595.87	2074.70	2074.70	3378.16	3242.16
9.	Jammu and Kashmir	3539.66	156.77	3049.06	NR	2051.79	NR
10.	Jharkhand	9489.38	6254.74	12386.93	4217.01	7354.30	2359.68
11.	Karnataka	4664.00	4664.00	5881.74	5065.81	5220.61	1741.610
12.	Kerala	695.58	412.86	803.17	NR	472.28	NR
13.	Madhya Pradesh	14971.43	14971.43	22399.48	4587.92	24635.30	NR
14.	Maharashtra	11536.53	1 1536.53	13862.24	12862.24	17015.91	1766.34
15.	Manipur	1694.40	1694.40	2308.80	2308.80	5367.65	NR
16.	Meghalaya	1576.21	536.36	3603.40	875.00	5129.79	NR
17.	Mizoram	1927.49	1927.49	2504.41	2504.41	3507.71	2876.55
18.	Nagaland	6368.00	6368.00	4434.11	4434.11	9194.49	4368.51
19.	Odisha	11954.96	11954.96	15995.30	2900.00	21449.15	NR
20.	Rajasthan	10341.39	10341.39	10240.58	2048.12	13769.23	NR
21.	Sikkim	1147.00	1147.00	405.30	354.48	355.34	354.48
22.	Tamil Nadu	798.24	798.24	378.00	219.48	773.57	NR
23.	Telangana	3608.05	3608.05	5015.32	NR	3248.89	NR
24.	Tripura	1280.99	1280.99	2040.99	706.59	2006.73	NR

1	2	3	4	5	6	7	8
25.	Uttar Pradesh	1138.62	890.12	189.00	189.00	252.43	252
26.	Uttarakhand	Nil	Nil	1577.56	263.21	1255.27	NR
27.	West Bengal	5814.37	5814.37	5376.51	5376.51	9235.73	NR
TOTAL		126581.37	117801.96	150939.99	72538.60	181498.72	16994.89

NR - Not Received.

III. Development of Particularly Vulnerable Tribal Groups (PVTGs)

(₹ in lakh)

Sl. No.	Name of States	2016-17		2017-18		2018-19	
		Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	5105.00	5105.00	2076.00	2076.00	1837.00	NR
2.	Andaman and Nicobar Islands	100.00	57.00	200.00	Nil	Nil	Nil
3.	Bihar	342.87	NR	295.91	158.47	Nil	Nil
4.	Chhattisgarh	1230.00	1230.00	1089.50	1089.50	1051.50	NR
5.	Gujarat	779.12	779.12	390.67	390.67	604.00	NR
6.	Jharkhand	3120.00	3120.00	2043.75	2047.75	3295.79	NR
7.	Karnataka	136.00	136.00	467.00	467.00	460.00	NR
8.	Kerala	100.00	NR	62.00	NR	Nil	Nil
9.	Madhya Pradesh	10460.40	9950.40	8232.46	8232.46	7998.09	NR
10.	Maharashtra	2077.00	2077.00	1226.25	1226.25	1230.26	NR
11.	Manipur	329.00	329.00	195.00	195.00	1157.55	NR
12.	Odisha	1379.00	1379.00	1297.00	1012.31	3626.00	NR
13.	Rajasthan	1331.00	1331.00	1038.00	1038.00	1008.00	NR
14.	Tamil Nadu	3055.00	2355.00	1770.75	1458.55	Nil	Nil

1	2	3	4	5	6	7	8
15.	Telangana	1139.00	1139.00	778.00	778.00	533.00	NR
16.	Tripura	2250.00	2110.28	2305.00	1716.63	789.53	NR
17.	West Bengal	574.00	574.00	330.76	330.76	843.42	NR
18.	Uttarakhand	292.48	292.48	130.00	47.00	565.86	NR
19.	Uttar Pradesh	Nil	Nil	17.96	NR	Nil	Nil
TOTAL		33799.87	31964.28	23946.01	22264.35	25000.00	0.00

NR - Not Received.

IV. Scheme of Pre-Matric Scholarship for ST students

(₹ in lakh)

Sl. No.	Name of States/ UT	2016-17		2017-18		2018-19	
		Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	Nil	Nil	Nil	Nil	5.00	NR
2.	Andhra Pradesh	Nil	Nil	5282.94	5282.94	1210.81	NR
3.	Arunachal Pradesh	Nil	Nil	Nil	Nil	Nil	Nil
4.	Assam	321.33	NR	Nil	Nil	Nil	Nil
5.	Bihar	Nil	Nil	Nil	Nil	Nil	Nil
6.	Chhattisgarh	2534.15	2534.15	1805.30	1805.30	4755.63	NR
7.	Dadar and Nagar Haveli	Nil	Nil	Nil	Nil	20.00	NR
8.	Daman and Diu	Nil	Nil	8.04	8.04	Nil	Nil
9.	Goa	52.64	52.64	3.75	3.75	80.83	16.88
10.	Gujarat	80.81	80.81	3650.84	3650.84	4482.31	Nil

1	2	3	4	5	6	7	8
11.	Himachal Pradesh	51.21	51.21	Nil	Nil	38.91	NR
12.	Jammu and Kashmir	Nil	Nil	Nil	Nil	Nil	Nil
13.	Jharkhand	Nil	Nil	1704.53	1704.53	2345.92	NR
14.	Karnataka	Nil	Nil	1364.59	1364.59	1256.31	1003.18
15.	Kerala	796.40	796.40	Nil	Nil	308.73	NR
16.	Madhya Pradesh	Nil	Nil	5539.17	5539.17	5884.33	NR
17.	Maharashtra	Nil	Nil	Nil	Nil	Nil	Nil
18.	Manipur	867.38	867.38	619.09	619.09	773	NR
19.	Meghalaya	Nil	Nil	156.69	122.94	Nil	Nil
20.	Mizoram	336.36	336.36	132.25	132.25	319.79	NR
21.	Nagaland	Nil	Nil	Nil	Nil	Nil	Nil
22.	Odisha	3376.36	3376.36	5134.98	5134.98	6665.88	1448.55
23.	Rajasthan	Nil	Nil	3284.79	3284.79	1716.12	1716.12
24.	Sikkim	Nil	Nil	25.72	25.72	7.97	NR
25.	Tamil Nadu	Nil	Nil	Nil	Nil	Nil	Nil
26.	Telangana	Nil	Nil	358.02	358.02	693.84	NR
27.	Tripura	Nil	Nil	232.89	NR	Nil	Nil
28.	Uttar Pradesh	Nil	Nil	0.00	Nil	Nil	Nil
29.	Uttarakhand	Nil	Nil	104.44	104.44	Nil	Nil
30.	West Bengal	Nil	Nil	Nil	Nil	584.62	NR
TOTAL		8416.64	8095.31	29408.03	29141.39	31150.00	4184.73

NR - Not Received.

V. Scheme of Post-Matric Scholarship for ST students

(₹ in lakh)

Sl. No.	Name of State/UT	2016-17		2017-18		2018-19	
		Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	Nil	Nil	Nil	Nil	10.09	NR
2.	Andhra Pradesh	9777.62	9777.62	8269.11	8269.11	13945.02	NR
3.	Arunachal Pradesh	1136.32	1136.32	5803.65	5803.65	1883.82	NR
4.	Assam	266.65	266.65	2516.48	2516.48	3248.03	NR
5.	Bihar	Nil	Nil	71.25	NR	Nil	Nil
6.	Chhattisgarh	2674.82	2674.82	3811.26	3811.26	4609.57	NR
7.	Daman and Diu	53.63	53.63	26.19	26.19	3.41	NR
8.	Goa	645.00	645.00	364.80	364.80	536.26	NR
9.	Gujarat	22040.27	22040.27	14609.74	14609.74	32429.12	NR
10.	Himachal Pradesh	931.36	931.36	3123.36	3123.36	278.15	NR
11.	Jammu and Kashmir	2587.84	2587.84	2322.56	1578.20	637.93	NR
12.	Jharkhand	8148.39	8148.39	2716.50	2716.50	5281.32	NR
13.	Karnataka	8540.00	8540.00	8873.31	8873.31	7341.33	NR
14.	Kerala	3122.00	3122.00	2745.46	2745.46	2674.37	NR
15.	Madhya Pradesh	13054.00	13054.00	10320.50	10320.50	13405.24	NR
16.	Maharashtra	22092.28	22092.28	10884.91	10884.91	15238.15	NR
17.	Manipur	3385.20	3385.20	6382.55	6370.06	2026.76	NR

1	2	3	4	5	6	7	8
18.	Meghalaya	3189.00	3189.00	770.50	770.50	2457.52	NR
19.	Mizoram	4267.52	4267.52	2434.73	2434.73	3528.21	NR
20.	Nagaland	1344.00	1344.00	2515.00	2515.00	4716.66	NR
21.	Odisha	15556.48	15556.48	8784.18	8784.18	14801.92	14801.92
22.	Rajasthan	9800.00	9800.00	19912.49	19912.49	13598.95	3405.92
23.	Sikkim	938.16	938.16	1247.32	1247.32	1134.36	NR
24.	Tamil Nadu	3061.85	3061.85	2440.39	2440.39	3933.65	NR
25.	Telangana	11483.00	11483.00	18031.25	18031.25	9921.68	NR
26.	Tripura	1323.90	1323.90	2756.25	2756.25	3626.55	NR
27.	Uttar Pradesh	1057.50	1057.50	1244.91	1243.47	1210.54	NR
28.	Uttarakhand	5090.57	3591.84	600.25	NR	Nil	Nil
29.	West Bengal	Nil	Nil	2807.89	2807.89	2219.39	NR
TOTAL		155567.36	154068.64	146386.79	144957.00	164698.00	18207.84

NR- Not Received.

VI. Scheme 'Institutional Support for Development and Marketing of Tribal Products/Produce'

Sl. No.	State/ Institution	(₹in lakh)					
		2016-17		2017-18		2018-19	
		Fund released	Utilized	Fund released	Utilized	Fund released	Utilized
1	2	3	4	5	6	7	8
1.	Chhattisgarh	Nil	Nil	Nil	Nil	Nil	Nil
2.	Kerala	Nil	Nil	393.52	298.52	Nil	Nil
3.	Odisha	Nil	Nil	Nil	Nil	Nil	Nil
4.	Rajasthan	43.43	NR	Nil	Nil	Nil	Nil
5.	Tripura	351.10	276.79	201.48	NR	Nil	Nil
6.	West Bengal	431.47	431.47	Nil	Nil	85.00	NR

1	2	3	4	5	6	7	8
7.	Mizoram	174.00	174.00	Nil	Nil	696.00	696.00
9.	Sikkim	Nil	Nil	Nil	Nil	219.00	NR
8.	TRIFED	3900.00	3900.00	3900.00	3900.00	6250.00	NR

NR- Not Received.

VII. Scheme of Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP'

(₹ in lakh)

Sl. No.	Name of State/ Institution	2016-17	2017-18	2018-19
1.	Odisha	Nil	Nil	Nil
2.	Gujarat	Nil	Nil	619.00
3.	Maharashtra	Nil	Nil	Nil
4.	Rajasthan	Nil	Nil	Nil
5.	Jharkhand	Nil	Nil	Nil
6.	Madhya Pradesh	Nil	Nil	2681.00
7.	Chhattisgarh	Nil	89.00	Nil
8.	Andhra Pradesh	Nil	300.00	710.00
9.	Manipur	Nil	11.00	90.00
10.	Nagaland	Nil	19.00	88.00
11.	Uttar Pradesh	Nil	240.00	821.00
12.	Kerala	Nil	Nil	418.00
13.	West Bengal	Nil	Nil	657.00
14.	Karnataka	Nil	Nil	125.00
TOTAL		Nil	659.00	6209.00

Status of utilization of funds: The said funds are released as revolving fund to be operated at State level for upfront payment for procuring MFP. After the MFP is disposed off, the proceeds there from, shall be credited back to this fund. Hence, no utilization certificate is required to be furnished by State Government under the schemes. Utilization Certificate with respect to infrastructure have not been received from many implementation agencies.

(B) Details of Central Share Capital/ Equity Share Capital Released to the STFDCs (As on 5.12.2018)

I. Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC) / State Scheduled Tribes Finance and Development Corporations (STFDCs)

(₹ in lakhs)													
Sl. No.	Name of the State/ Corporation	2013-14		2014-15		2015-16		2016-17		2017-18		2018-19	
		Fund Released	Utilization	Fund Released	Utilization	Fund Released	Utilization	Fund Released	Utilization	Fund Released	Utilization	Fund Released	Utilization
1.	Arunachal Pradesh Ind Dev & Fin Corporation, Itanagar	200.00	200.00	Nil	Nil	Nil	Nil	Nil	Nil	5.00	5.00	Nil	Nil
3.	Goa State STs Finance and Dev Corpn Ltd, Panaji	Nil	Nil	640.00	640.00	Nil	Nil	Nil	Nil	465.00	465.00	Nil	Nil
4.	HP SCs &STs Dev Corpn, Solan	88.00	NR	42.00	NR	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5.	Jammu and Kashmir SCs, STs & BCs Dev Corpn, Jammu	577.00	577.00	470.00	470.00	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7.	Karnataka Maharshi Valmiki STs Dev Corpn, Bangaluru	800.00	792.59	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

8.	Kerala State Dev Corpn for SCs & STs Ltd (KSDC), Thrissur	30.00	30.00	20.00	20.00	22.00	22.00	Nil	Nil	50.00	NR	Nil	Nil
9.	MP Adivasi Vitta Aivam Vikas Nigam (MPAVVN), Bhopal	530.00	530.00	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11.	Odisha SCs STs Dev & Fin Coop Corpn Ltd, Bhubaneshwar	90.00	90.00	8.00	8.00	0.50	NR	Nil	Nil	Nil	Nil	Nil	Nil
13.	Sikkim SCs Tribes & BCs Dev Corpn Ltd, Gangtok	250.00	250.00	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14.	Tripura STs Coop Dev Corpn Ltd (TSTDTC), Agartala	185.00	185.00	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	300.00	NR
15.	West Bengal SCs & STs Dev &Fin Corpn (WBSCTDC), Kolkata	300.00	300.00	1720.00	1720.00	Nil	Nil	Nil	Nil	Nil	Nil	500.00	NR
16.	NSTFDC (delhi)	3000.00	3000.00	4100.00	4100.00	6310.50	6310.50	6000.00	6000.00	4980.00	4980.00	5700.00	5700.00

NR - Not Released.

Written Answers to

[25 July, 2019]

Unstarred Questions

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II. Support to Tribal Research Institute (TRI)

Sl. No.	Name of State/UT	2016-17		2017-18		2018-19	
		Fund released	Utilized	Fund released	Utilized	Fund released	Utilized
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	Nil	Nil	940.42	470.00	749.58	NR
2.	Andaman and Nicobar	Nil	Nil	Nil	Nil	99	NR
3.	Arunachal Pradesh	Nil	Nil	647.99	NR	253.01	NR
4.	Assam	Nil	Nil	183.65	152.15	198.75	NR
5.	Chhattisgarh	Nil	Nil	168.73	23.46	504.49	NR
6.	Gujarat	Nil	Nil	2438.00	2438.00	Nil	Nil
7.	Himachal Pradesh	Nil	Nil	Nil	Nil	106.8	NR
8.	Jammu and Kashmir	340.00	240.00	Nil	Nil	97	NR
9.	Jharkhand	Nil	Nil	Nil	Nil	1211.83	1211.83
10.	Karnataka	117.00	117.00	130.00	115.00	106	0.00
11.	Kerala	67.99	36.35	745.65	NR	401.25	NR
12.	Madhya Pradesh	54.35	54.35	732.51	168.14	738.3445	NR
13.	Maharashtra	Nil	Nil	Nil	Nil	485.01	NR
14.	Manipur	109.00	109.00	58.00	58.00	530.11	NR
15.	Mizoram	Nil	Nil	Nil	Nil	564.36	202.00
16.	Nagaland	Nil	Nil	Nil	Nil	825	50.00
17.	Odisha	322.39	334.89	662.90	647.90	819.07	500.00
18.	Rajasthan	Nil	Nil	169.25	169.25	214	NR
19.	Sikkim	111.00	111.00	136.00	136.00	194.5	194.5
20.	Tamil Nadu	Nil	Nil	133.20	NR	177.25	42.42

1	2	3	4	5	6	7	8
21.	Telangana	121.90	121.90	339.50	339.50	454	NR
22.	Tripura	73.25	73.25	198.75	171.24	316.14	NR
23.	Uttar Pradesh	43.26	NR	Nil	Nil	Nil	Nil
24.	West Bengal	150.82	150.82	215.45	215.45	380.15	380.15
25.	Meghalaya	Nil	Nil	Nil	Nil	574.3515	NR
TOTAL		1510.96	1348.56	7900.00	5104.09	10000.00	2580.90

NR - Not Received.

III. Grants-in-aid to Voluntary Organisations working for the welfare of STs

(₹ in Lakh)

Sl. No.	Name of the State	2016-17	2017-18	2018-19
1.	Andhra Pradesh	160.58	176.73	128.76
2.	Arunachal Pradesh	456.05	605.24	487.11
3.	Assam	137.66	170.77	188.77
4.	Chhattisgarh	65.97	75.36	110.33
5.	Gujarat	111.94	73.15	146.90
6.	Himachal Pradesh	277.34	251.10	280.16
7.	Jharkhand	405.76	966.29	1429.16
8.	Jammu and Kashmir	Nil	19.69	19.69
9.	Karnataka	389.10	244.94	467.72
10.	Kerala	113.55	66.56	77.30
11.	Madhya Pradesh	152.78	119.21	306.95
12.	Maharashtra	202.95	377.48	312.32
13.	Manipur	394.06	264.29	206.19
14.	Meghalaya	606.93	697.71	824.78
15.	Mizoram	40.16	55.89	93.73

Sl. No.	Name of the State	2016-17	2017-18	2018-19
16.	Nagaland	Nil	30.80	18.04
17.	Odisha	457.37	1168.97	2222.85
18.	Rajasthan	67.83	14.50	126.02
19.	Sikkim	52.05	90.81	85.02
20.	Tamil Nadu	38.91	280.50	329.13
21.	Telangana	637.87	76.76	53.64
22.	Tripura	66.02	32.62	57.72
23.	Uttarakhand	112.64	37.42	133.81
24.	Uttar Pradesh	34.49	67.43	Nil
25.	West Bengal	315.33	937.43	805.67
26.	Delhi	9.07	17.15	5.41
TOTAL		5306.41	6918.80	8917.18

Note- The grant-in-aid under the schemes of Grant in Aid to Voluntary Organizations working for welfare of STs are released only after receipt of Utilization Certificate of previous grant and hence, under the schemes no Utilization Certificate is pending. Unspent balance if any, is adjusted while releasing subsequent grant to the particular NGO project.

IV. Scheme of Strengthening Education among ST Girls in Low Literacy Districts

(₹ in lakh)

Sl. No.	State	2016-17	2017-18	2018-19
1.	Andhra Pradesh	270.94	1117.23	Nil
2.	Arunachal Pradesh	Nil	37.64	Nil
3.	Chhattisgarh	39.63	37.12	64.49
4.	Gujarat	2857.93	1512.48	93.21
5.	Jharkhand	Nil	Nil	36.13
6.	Madhya Pradesh	420.05	325.21	635.02
7.	Maharashtra	158.38	149.86	254.60
8.	Odisha	1929.41	1102.18	1013.56

Sl. No.	State	2016-17	2017-18	2018-19
9.	Rajasthan	148.78	25.13	168.17
10.	Telangana	719.76	321.91	Nil
TOTAL		6544.88	4628.76	2265.18

Note - The grant-in-aid under the schemes of Strengthening Education among ST Girls in Low Literacy Districts are released only after receipt of Utilization Certificate of previous grant and hence, under the schemes no Utilization Certificate is pending. Unspent balance if any, is adjusted while releasing subsequent grant to the particular NGO project.

V. Scheme of Vocational Training in Tribal Areas (NGOs)

(₹ in Lakh)

Sl. No.	Name of the State	2016-17	2017-18	2018-19
1.	Assam	93.00	183.09	90.57
2.	Karnataka	Nil	59.60	17.04
3.	Madhya Pradesh	Nil	83.09	25.06
4.	Meghalaya	Nil	59.33	26.64
5.	Nagaland	24.48	Nil	27.12
6.	Tamil Nadu	31.2	61.55	31.20
GRAND TOTAL		148.68	446.66	217.63

Note - The grant-in-aid under the schemes of Vocational Training in Tribal Areas (NGOs) are released only after receipt of Utilization Certificate of previous grant and hence, under the schemes no Utilization Certificate is pending. Unspent balance if any, is adjusted while releasing subsequent grant to the particular NGO project.

Upliftment of Scheduled Tribes in North Eastern States

3788. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- the details of ongoing schemes aimed at upliftment of Scheduled Tribe people in the country particularly in the North Eastern States; and
- the details of financial allocations made to the States during the last three years and the manner in which the States have utilised the Central allocations during the period?